

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

1. Ms. Babita Prasad, Presiding Officer, Labour Court, Hazaribagh.
2. Mr. Niraj Kumar Srivastav, Presiding Officer, Labour Court, Dhanbad.
3. Mr. Dhruva Chandra Mishra, Presiding Officer, Labour Court, Ranchi.
4. Mr. Rama Shanker Singh, Presiding Officer, Labour Court, Jamshedpur.
5. Mr. Anuj Kumar No. I, Presiding Officer, Labour Court, Bokaro.
6. Mr. Arvind Kumar No. I, Presiding Officer, Labour Court, Deoghar.
7. Mr. Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Jamshedpur.
8. Mr. Shesh Nath Singh, District & Addl. Sessions Judge, Ramgarh.
9. Mr. Sanjeev Kumar Das, District & Addl. Sessions Judge, Latehar.
10. Mr. Dinesh Rai, Additional Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
11. Mr. Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh.
12. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
13. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
14. Mr. Gopal Pandey, District & Addl. Sessions Judge, Giridih.
15. Mr. Sanjay Kumar No. 2, District & Addl. Sessions Judge, Khunti.
16. Mr. Sujit Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
17. Mr. Pawan Kumar No. I, District & Additional Sessions, Bokaro.
18. Mr. Manoj Chandra Jha, Addl. Judicial Commissioner-cum-P.O., Commercial Court, Ranchi.
19. Mr. Surya Bhushan Ojha, District & Addl. Sessions Judge-cum-Special Court, elected M.P./M.L.A., Chaibasa.
20. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
21. Mr. Amit Shekhar, Special Judge, POCSO Act, Seraikella-Kharsawan.
22. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
23. Mr. Santosh Kumar No. 2, District & Addl. Sessions Judge, Palamau at Daltonganj.
24. Mr. Srish Dutta Tripathi, District & Addl. Sessions Judge, Jamtara.
25. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, (Ghatshila) Jamshedpur.
26. Mr. Anand Prakash, District & Additional Sessions Judge, Giridih.
27. Mr. Shyam Nandan Tiwary, District & Additional Sessions Judge, (Madhupur) Deoghar.
28. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Spl. Court, elected MP & MLA, Palamau at Daltonganj.
29. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
30. Mr. Manish Ranjan, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.

Subject:- Nomination of Presiding Officer, Labour Courts & District & Additional Sessions Judges for attending **one day “Conference on Role and Challenges of Labour Courts (C-11)” on 26<sup>th</sup> March, 2023 (Sunday)** at Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Conference scheduled to be held on **26<sup>th</sup> March, 2023 (Sunday) at 10:00 A.M. in proper dress** at Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated officers will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 25<sup>th</sup> March, 2023 till the evening of 26<sup>th</sup>**

**March, 2023.** All the nominated officers have to **report at Academy for Conference on or before 09:30 A.M. on 26<sup>th</sup> March, 2023 in proper dress.**

You are, therefore, directed to attend the aforesaid Conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

Yours sincerely,

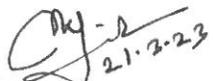
Sd/- NIKESH KUMAR SINHA

**Registrar (Administration)**

Memo No. 1188 /Apptt.

Dated, Ranchi, the 21/3/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 248/JAJ dated 16.03.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
21.3.23  
**Registrar (Administration)**